



**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 239/2020
O.A. No.1032/2020**

This the 11th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Santosh
Kumar S/o Shri
Durga Prasad
Aged about 33
years,
R/o A-61, Flat No.301, Third
Floor, Gali No.4, Madhu
Vihar, Shakurpur, Delhi 110
092.

2. Pradeep
Kumar S/o late
Bansi Lal Age
34years,
R/o Jhuggi No.3075,
Anjay Basti, Timarpur, Behind
Lohards, Civil Lines, Delhi 110
052.

3. Hukum
Singh S/o Sh.
Sube Singh
aged about
46years,
R/o H. No.657/21,
Gali No.7, Narendra
Nagar, Sonipat,
Haryana.

4. Rajeev
S/o Shri Mehar
Singh Aged
about 35 years,
R/o Khasra No.142, Plot
No.458, 459, Near Ashirvad
Garden,
Village
Kanjhawala,
Delhi 110081.



5. Sunil Kumar
Gond S/o Sh.
Kailash Gond,
Aged about
34years,
R/o Villlage Baniana, Post Office
Ranihawa, Beital Pur, UP 2742201.

6. Ram DayalGond
S/o Sh. Bechai
Prasad Gond Aged
about 38 years,

R/o H. No.928, Phase-III,
J. J. Cluster Sarita
Vihar, Delhi 110
076.

7. Kishor Kumar
Bhuyan S/o Sh. Kangali
Charan Bhuyan Aged
about 42years,
R/o H. No.2339/4,
Block L-1,
SangamVihar,
Delhi 110062.

8. RajeshYadav
S/o Sh. Baij Nath
Yadav Aged about
40 years,
R/o H. No.75, Khel Gaun
Road, Shahpour Jaat,
Delhi 110 049.

9. Vandana
Bedi W/o Sh.
Sumit Bedi
Aged about
39years,
R/o Plot No.35, Flat No.8,
Patel Garden, Extension
Savek Par, Near Dwarka
Mor, Uttam Nagar, New
Delhi 110 059.

10. SachiSahu
S/o Sh. Nrusingh
Chararn Sahoo Aged
about 37 years,

R/o Village Haladia
Patna, Benipur,
Kendrapara, Odisha
754292.



11. Sumit Gupta
S/o Sh. Kailash Kumar
Gupta Aged about 39
years,
R/o D-1, Hakikat Rai
Road, Adarsh Nagar,
Shanjarpur, Delhi
110 033.

12. Pradeep Kumar
Mallick S/o Sh. Gopal
Sharan Mallick, Aged
about 48years,
R/o 432 Ground Floor, Sunlight
Colony, 2, Ashram, Jungpura,
Delhi 110 014.

13. Sonu
S/o Late Rattan
Singh Aged
about 42 years,
R/o H. No.175, Villatge
Badsa, Jhajjar, Haryana
124105.

14. Subodh
Kumar S/o Sh.
Ram Bharose
Aged about
32years,
R/o H. No.B-3254, Gali No.84,
Sant Nagar,
Burari, Delhi
110 084.

15. Mehtab Alam
S/o Sh. Chaudhary
Salauddin Aged about
38 years,
R/o H. No.12A/55K, Nehar Bazar Road No.66,
Mauj Pur, Delhi 110053.... Applicants.

(By Advocate : Mrs. Pratima K.Gupta)

Vs.



Sh. Vikas Anand,
Managing Director,
Delhi State Industrial
Development Corporation
(DSIDC)
N-36, Bombay Life
Building, Connaught
Circus
New Delhi 110001.

.... Respondent.

(By Advocate: Ms. Richa Dhawan)

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman:

The applicants filed the OA No. 1032/2020, claiming certain reliefs. The OA was disposed of together with OA No. 1001/2020 on 24.08.2020, directing the respondent to pass an order on the representation submitted by the applicants.

2. This Contempt Petition is filed, alleging that the respondent did not comply with the directions of the Tribunal passed in OA No. 1032/2020.

3. Learned counsel for the applicants submits that the respondents have passed an order dated 31.12.2020 in compliance with the directions issued by this Tribunal.

4. Therefore, the Contempt Case is closed. In case, if the applicants are not satisfied with the order dated

31.12.2020, it shall be open to them to pursue their remedies in accordance with law.



(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

lg/rk/ankit/sd